

HCC No. 56/2020

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 31st DECEMBER 2021.**

CORRIGENDUM

High Court of Karnataka, Bengaluru vide Tender Notification No. HCK_DJ/2021-22/IND175 dated 15.12.2021 had called for tender towards procurement of 1 no. of Storage Area Network (SAN) to the High Court of Karnataka, Bengaluru

For more details visit <https://eproc.karnataka.gov.in> website.

Further, out of total change requests, approved changes regarding clarification/queries sought is enclosed herewith.

Sd/-

**N.G.DINESH
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU**

HCC No. 56/2020

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 31st DECEMBER 2021.**

CORRIGENDUM

Sub: 1 no. of Storage Area Network (SAN) to the High Court of Karnataka,
Bengaluru -reg.

Ref: Tender Notification no. HCK_DJ/2021-22/IND175 dated 15.12.2021.

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Annexure - 1 Technical Specifications of Storage Area Network (SAN) HCC-56/2020 HCC_DJ/2021-22/IND175		Office Remarks
Sl.No.	Specification	
7	The storage system should have minimum 256GB or higher global cache. The Global cache should be accessible by all the controllers in the storage system. Only write cache must be mirrored. Cache memory should be delivered on DRAM, any other device or SSD should not be considered as cache.	No Changes, Clarification: It requires Min. 1,50,000 or more IOPS with less than 0.5ms of response time
8	The storage system must have atleast 8x16gbps FC ports and 8x10gbps iscsi ports & should support simultaneous access of FC & iscsi ports without any overheads or degradation of performance.	Considered, It shall be read as "The storage system must have atleast 8x16gbps FC ports and (4 or more) x10gbps iscsi ports & should support simultaneous access of FC & iscsi ports without any overheads or degradation of performance."
10	The Storage system should be supplied with encryption configured using Self Encrypted Drives to protect data at rest.	No Changes
14	The proposed storage system shall support: a) a) Microsoft Windows 2003/2008/2016 or later	No Changes, Clarification: Windows 2003/2008 running VMs will be moved to SAN,

	b) b) Red Hat Enterprise Linux 4 , 5 or later and Ubuntu 12.04 or later	Hence it shall support for these VMs
16	The Offered Storage shall be supplied with in-built copy management and backup software with unlimited license for movement of data copies of Oracle, SQL, Exchange and VMware to disk based backup device, public Cloud like AWS, Azure and object storage. In case, vendor doesn't support this feature then additional 90TB Front-end capacity, full featured backup software shall be supplied.	Considered, It shall be read as "The Offered Storage shall be supplied with in-built or separate copy management and backup software with unlimited license for movement of data copies of Oracle, SQL, Exchange and VMware to disk based backup device. In case, vendor doesn't support this feature then additional full featured backup software shall be supplied."
17	The Offered Storage array shall have capability to provide true Active / Active Replication and Stretch clustering at metro distances for Zero Recovery Point Objective (RPO) and Recovery Time Objective (RTO) so that a given volume pair between primary and DR location can have concurrent access to both read and write operations simultaneously. Active / Active replication shall be supported for all well-known OS like VMware, Redhat, Ubuntu, Microsoft Windows, etc.,.	Considered, It shall be read as "The Offered Storage array shall have capability to provide true Active / Active Replication OR Stretch clustering at metro distances for Zero Recovery Point Objective (RPO) and Recovery Time Objective (RTO) so that a given volume pair between primary and DR location can have concurrent access to both read and write operations simultaneously. Active / Active replication shall be supported for all well-known OS like VMware, Redhat, Ubuntu, Microsoft Windows, etc.,."

22	The storage system to be supplied, configured & commissioned with existing HPE Proliant DL380 Gen 9 (5 Nos.) and HPE Proliant DL385 Gen10 (8 Nos) servers at High Court DC and also it should support synchronization to DR site setup in future at Dharwad Bench. It should support 3 way replication with zero data loss (1 Primary & 2 Replica)-Replica need to be interoperable with other vendor solutions.	Considered, It shall be read as "The storage system to be supplied, configured & commissioned with existing HPE Proliant DL380 Gen 9 (5 Nos.) and HPE Proliant DL385 Gen10 (8 Nos) servers(FC cards required for all 13 servers) at High Court DC and also it should have the capability of Asynchronous and Synchronization remote replication (3DC) site setup in future along with the required licenses. The proposed storage system should have support/capability for read and write on to the same volume to achieve zero RPO.All the required software licenses and hardware shall be included in the proposed storage solution."
Others	b) The above said Storage Area Network (SAN) shall be supplied, installed, Configured, Testing & Commissioning by the successful bidder within (6) Six weeks from the date of award of contract.	No Changes
	Format for Turnover Information Details of Storage Area Network - SAN / Storage Area Network - SAN Sold	Considered, It shall be read in Annexure-3 of RFP as "Details of Storage Area Network (SAN) /Data Centre Equipments Sold"
	Bid submission date Extension	No Changes

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